TA No. 6044/2020

Item No. 3



Central Administrative Tribunal Jammu Bench, Jammu

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T.A. No.6044/2020 (SWP No.907/2011)

Tuesday, this the 27th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Suriya Saleem age (29 years) d/o Mohd. Saleem Bandh r/o Kachach Koot Tehsil Awantipora Pulwama

...Applicant

(Mr. A M Dar, Advocate)

VERSUS

J & K Public Service Commission through its Chairman Ressham Garh Colony Bakshi Nagar, Jammu Polo view office Srinagar

...Respondent

(Mr. Azhar-ul-Amin, Advocate)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This T.A. arises out of SWP No.907/2011 filed before the Hon'ble High Court of Jammu & Kashmir. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.6044/2020.

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Item No. 3



- 2. Mr. A M Dar, learned counsel for applicant submits that he did not receive any instructions from his client for the past several years and reports no instructions.
- 3. The T.A. is accordingly dismissed on reporting of no instructions. There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy) Member (A) Chairman

April 27, 2021 /sunil/jyoti/sd/